

Mr. Speaker: Is any amount set apart for this?

Dr. K. L. Shrimali: The project is likely to cost Rs. 2,24,168. This includes Rs. 1,6,668 as recurring and Rs. 67,500 as non-recurring, for equipment, etc.

Central Taxes

*152. **Shri Ibrahim:** Will the Minister of Finance be pleased to state the amounts that were collected by the Central Government during 1954-55 in the State of Jammu and Kashmir by way of income tax, Central Excise Duties and other taxes due to the Central Government?

The Minister of Revenue and Civil Expenditure (Shri M. C. Shah): According to the provisional figures available, the amounts collected by the Central Government during 1954-55 in the state of Jammu and Kashmir by way of income-tax and Excise duties were Rs. 10,57,000/- and Rs. 3,00,875/- respectively. There was no collection on account of other taxes.

Historical Monuments in Jammu and Kashmir

*153. **Shri Bishwa Nath Roy:** Will the Minister of Education be pleased to state whether it is a fact that there is a proposal for entrusting some places of historic importance in Jammu and Kashmir to the care of Archaeological Department of India?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): Yes, Sir.

Shri Bishwa Nath Roy: May I know the places of historic importance there?

Dr. M. M. Das: Those places of historic importance have not yet been selected. The hon. Member may realise that there are various legal and constitutional formalities which have to be gone through before these places can be taken over by our Archaeological Department.

Shri S. C. Samanta: May I know whether this proposal came from the Jammu and Kashmir Government, and if so, what was the proposal?

Dr. M. M. Das: The Kashmir Constituent Assembly passed a resolution and instructed their Government, the Government of Kashmir and Jammu, to inform our Home Ministry that they have got no objection to accede to the Union Government in respect of the item No. 67 of the Union List, that is, the item dealing with archaeological monuments, etc.

Shri Raghavaiah: As a result of the plebiscite that is likely to be conducted and as a result of which there is likely to be a partition of the Jammu and Kashmir State,

may I know whether the Government there is going to part with the historical monuments falling within that portion of the Jammu and Kashmir State which is likely to go to the other side?

Mr. Speaker: Order, order. The question is premature.

Backward Classes Commission

*154. **Shri K. P. Sinha:** Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No. 2571 on the 26th April, 1955 and state:

(a) whether Government have since considered the report of the Backward Classes Commission; and

(b) if so, the decisions taken thereon?

The Deputy Minister of Home Affairs (Shri Datar): (a) and (b). The Report is under examination.

Shri K. P. Sinha: What is the time expected to be taken for consideration of this report by Government?

Shri Datar: It will take some months.

Shri Jangde: May I know whether the report of the Backward Classes Commission be placed on the Table of the House?

The Minister of Home Affairs (Pandit G. B. Pant): Yes.

Shri Satyendra Narayan Sinha: May I know whether it is proposed to send copies of the report to the State Governments with a view to enable them to include their proposals in this regard under the Second Five Year Plan?

Pandit G. B. Pant: The report will be sent to the State Governments as soon as it becomes available. It is at present in the Press.

श्री पी० एन० राजभोज : मैं यह पूछना चाहता हूँ कि उसकी रिपोर्ट को एम्पली-मेंट करने के लिये क्या कार्यवाही की गई है ?

पंडित जी० बी० पन्त : अभी वह रिपोर्ट देखी जा रही है ।

Army Officers

*115. **Shri Bhagwat Jha Azad:** Will the Minister of Defence be pleased to state:

(a) whether it is a fact that Government have decided to grant quasi-substantive ranks of captains and majors to certain officers in the Army;